LOK SABHA UNSTARRED QUESTION No. 2005 TO BE ANSWERED ON 9th December, 2021

LNG Terminal

2005. SHRI KALYAN BANERJEE:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has given its nod to set up Liquefied Natural Gas (LNG) terminal at Kukrahati along the river Hooghly for storage and re-gasification of LNG;
- (b) if so, the details of project and its commercial commission therein; and
- (c) the present status of the 348-kilometer pipeline from Dobhi in Bihar to Durgapur of West Bengal under Pradhan Mantri Urja Ganga project to supply natural gas with completion details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

- (a) & (b) No Sir. Under provisions of Petroleum and Natural Gas Regulatory Board (PNGRB) Act, establishment of Liquefied Natural Gas (LNG) terminal does not require Government of India's approval.
- (c) The 348-kilometer pipeline from Dobhi in Bihar to Durgapur in West Bengal is part of Jagdishpur-Haldia & Bokaro-Dhamra Pipeline (JHBDPL) project, popularly known has "Pradhan Mandri Urja Ganga Project" which has been commissioned and dedicated to the nation by Hon'ble Prime Minister on 07.02.2021.
